

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 669/87

Transfer Application No:

DATE OF DECISION 12.2.88

Shri Mohanlal Khanchand Bhatia Petitioner

Applicant in person Advocate for the Petitioners

Versus

Union of India, Through Respondent
General Manager, Western Railway
Churchgate, Bombay.

Shri A.L.Kasture Advocate for the Respondent(s)

CORAM:

The Hon'ble Shri Justice S.K.Dhaon, Vice-Chairman

The Hon'ble ~~Sixx~~ Ms. Usha Savara, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
 2. To be referred to the Reporter or not ?
 3. Whether their Lordships wish to see the fair copy of the Judgement ?
 4. Whether it needs to be circulated to other Benches of the Tribunal ?
- } No.

U. Savara
(Ms. Usha Savara)
Member(A)

NS/